



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

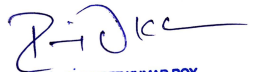
Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 10/2023-24 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri S.K. Bansal, Addl. DGFT on 19.01.2024 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 307 applications were considered by the IMWG , out of which total 133 cases were approved (out of which 43 approved on *post-facto* basis, 26 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 64 applications approved subject to clear and unconditional NOC of one IMWG members). 16 applications have been dropped and 00 application have been rejected and 00 have been denied by IMWG members from the agenda. The remaining 158 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : rb.gy/htzqvc . The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:

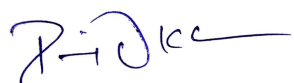
S.N	File/Name	Remarks
1.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000156AM24	Deferred
2.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000157AM24	Deferred
3.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000158AM24	Deferred
4.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000159AM24	Deferred
5.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000160AM24	Deferred
6.	M/s AIRBUS GROUP INDIA PRIVATE LIMITED HQRSCMTAPPLY00000303AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
7.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000580AM24	Deferred
8.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000601AM24	Deferred
9.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000880AM24	Deferred


रंजीत कुमार रॉय /RANJEET KUMAR ROY
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वणिज्य एवं उद्योग विभाग
Ministry of Commerce & Industry

10.	M/s SOLANKILI LOGISTICS MANAGEMENT PRIVATE LIMITED HQRSCMTAPPLY00000918AM24	Deferred
11.	M/s XOMOX SANMAR LIMITED HQRSCMTAPPLY00000938AM24	Deferred
12.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000948AM24	Deferred
13.	M/s BHUMISTHA INFRA SERVICES HQRSCMTAPPLY00000952AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
14.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000959AM24	Deferred
15.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000985AM24	Deferred
16.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000986AM24	Deferred
17.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000999AM24	Deferred
18.	M/s AEROLLOY TECHNOLOGIES LIMITED HQRSCMTAPPLY00001024AM24	Deferred
19.	M/s FLYING WEDGE DEFENCE AND AEROSPACE TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001035AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
20.	M/s SQUARE FEET CERAMICS HQRSCMTAPPLY00001036AM24	Deferred
21.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00001051AM24	Deferred
22.	M/s CANPEX CHEMICALS PRIVATE LIMITED HQRSCMTAPPLY00001074AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
23.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001077AM24	Deferred
24.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001083AM24	Deferred
25.	M/s DELL INTERNATIONAL SERVICES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001087AM24	Deferred
26.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00001091AM24	Deferred
27.	M/s KLENZAIDS CONTAMINATION CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001116AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
28.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001121AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
29.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001129AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
30.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00001133AM24	Deferred
31.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001142AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
32.	M/s TRITHI ROBOTICS PRIVATE LIMITED HQRSCMTAPPLY00001146AM24	Deferred
33.	M/s INDO GULF COMPANY HQRSCMTAPPLY00001149AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
34.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001151AM24	Deferred


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 Deputy Director General of Foreign Trade
 विदेश व्यापार महासचिवालय
 Directorate General of Foreign Trade
 कृषि एवं उद्योग विभाग
 Ministry of Commerce & Industry

35.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED HQRSCMTAPPLY00001156AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
36.	M/s MACAWBER BEEKAY PRIVATE LIMITED HQRSCMTAPPLY00001167AM24	Deferred
37.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001174AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
38.	M/s MACAWBER BEEKAY PRIVATE LIMITED HQRSCMTAPPLY00001175AM24	Deferred
39.	M/s EXSYN CORP HQRSCMTAPPLY00001178AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
40.	M/s SNA HEALTHCARE PRIVATE LIMITED HQRSCMTAPPLY00001180AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
41.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001183AM24	Deferred
42.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001188AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
43.	M/s LYOPHILIZATION SYSTEMS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001190AM24	DROPPED
44.	M/s LYOPHILIZATION SYSTEMS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001191AM24	DROPPED
45.	M/s FOXCONN TECHNOLOGY (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001192AM24	Deferred
46.	M/s FOXCONN TECHNOLOGY (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001193AM24	Deferred
47.	M/s TECHNOVA IMAGING SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00001203AM24	Deferred
48.	M/s GUPTA CHEMICALS HQRSCMTAPPLY00001204AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
49.	M/s PANDIAN CHEMICALS LIMITED HQRSCMTAPPLY00001205AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
50.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001209AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
51.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00001212AM24	Deferred
52.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00001213AM24	Deferred
53.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00001214AM24	Deferred
54.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00001215AM24	Deferred
55.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001216AM24	Deferred
56.	M/s SHREE GANESH CHEMICALS HQRSCMTAPPLY00001226AM24	Deferred
57.	M/s DHRUVA SPACE PRIVATE LIMITED HQRSCMTAPPLY00001227AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
58.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001228AM24	Deferred
59.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001229AM24	Deferred


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

60.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00001230AM24	Deferred
61.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001232AM24	Deferred
62.	M/s KSB MIL CONTROLS LIMITED HQRSCMTAPPLY00001237AM24	Deferred
63.	M/s ALPHA MARKETING HQRSCMTAPPLY00001239AM24	Deferred
64.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001244AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
65.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001245AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
66.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00001247AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
67.	M/s COMAVIA SYSTEMS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001248AM24	Deferred
68.	M/s QUEST GLOBAL ENGINEERING SERVICES PRIVATE LIMITED HQRSCMTAPPLY00001249AM24	Deferred
69.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001250AM24	Deferred
70.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001251AM24	Deferred
71.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001252AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
72.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00001254AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
73.	M/s ARIHANT COMPUTERS HQRSCMTAPPLY00001258AM24	Deferred
74.	M/s FLAMINIA ECARB INDIA PRIVATE LIMITED HQRSCMTAPPLY00001268AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
75.	M/s IBM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001269AM24	Deferred
76.	M/s HYCLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001273AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
77.	M/s ATR-ASAHI PROCESS SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00001275AM24	Deferred
78.	M/s AXISCADES TECHNOLOGIES LIMITED HQRSCMTAPPLY00001281AM24	Deferred
79.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001282AM24	Deferred
80.	M/s CYIENT LIMITED HQRSCMTAPPLY00001283AM24	Deferred
81.	M/s KRISHNA SYNTHETICS HQRSCMTAPPLY00001286AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
82.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001287AM24	Deferred
83.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001289AM24	Deferred
84.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001290AM24	Approved subject to receipt of clear and un-conditional NOC of one agency

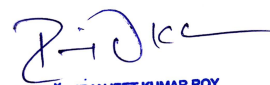
85.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001291AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
86.	M/s FABTECH TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001292AM24	Deferred
87.	M/s VISWAAT CHEMICALS LIMITED HQRSCMTAPPLY00001296AM24	Deferred
88.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001298AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
89.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00001301AM24	Deferred
90.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001302AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
91.	M/s PRASOL CHEMICALS LIMITED HQRSCMTAPPLY00001307AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
92.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001308AM24	Deferred
93.	M/s KREDENCE PERFORMANCE MATERIALS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001309AM24	Deferred
94.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001312AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
95.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001317AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
96.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001319AM24	Deferred
97.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001320AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
98.	M/s QUEST GLOBAL ENGINEERING SERVICES PRIVATE LIMITED HQRSCMTAPPLY00001321AM24	Deferred
99.	M/s TOYAL MMP INDIA PRIVATE LIMITED HQRSCMTAPPLY00001331AM24	Deferred
100.	M/s ERICSSON INDIA PRIVATE LIMITED HQRSCMTAPPLY00001337AM24	Deferred
101.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00001340AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
102.	M/s VISWAAT CHEMICALS LIMITED HQRSCMTAPPLY00001341AM24	Deferred
103.	M/s SUBNET LABS LLP HQRSCMTAPPLY00001342AM24	Deferred
104.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001343AM24	Deferred
105.	M/s AEROLLOY TECHNOLOGIES LIMITED HQRSCMTAPPLY00001344AM24	Deferred
106.	M/s SPEEDFAM (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001345AM24	Deferred
107.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00001348AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
108.	M/s BJ SERVICES COMPANY MIDDLE EAST LIMITED HQRSCMTAPPLY00001349AM24	Deferred
109.	M/s GOEL IMPEX HQRSCMTAPPLY00001350AM24	Approved subject to receipt of clear and un-conditional NOC of one agency


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 Deputy Director General of Foreign Trade
 निदेशक, विदेश व्यापार
 Directorate General of Foreign Trade
 कर्मिण्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

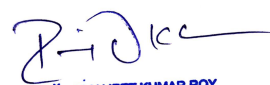
110.	M/s AADISH IMPEX PRIVATE LIMITED HQRSCMTAPPLY00001351AM24	Deferred
111.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00001355AM24	Deferred
112.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00001356AM24	Deferred
113.	M/s NIKITA CHEMICAL INDUSTRIES HQRSCMTAPPLY00001357AM24	Deferred
114.	M/s PRIMODIA CHEMICALS AND PHARMACEUTICALS PRIVATE LIMITED HQRSCMTAPPLY00001358AM24	Deferred
115.	M/s SIEMENS LIMITED HQRSCMTAPPLY00001360AM24	Deferred
116.	M/s SIEMENS LIMITED HQRSCMTAPPLY00001362AM24	Deferred
117.	M/s CYIENT LIMITED HQRSCMTAPPLY00001363AM24	Deferred
118.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00001364AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
119.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001366AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
120.	M/s TDH TRADING PRIVATE LIMITED HQRSCMTAPPLY00001369AM24	Deferred
121.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001371AM24	Deferred
122.	M/s ALTEN INDIA PRIVATE LIMITED HQRSCMTAPPLY00001374AM24	Deferred
123.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001376AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
124.	M/s HYDROCHEM SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001377AM24	Deferred
125.	M/s IDEX INDIA PRIVATE LIMITED HQRSCMTAPPLY00001380AM24	Deferred
126.	M/s SUNSHIELD CHEMICALS LIMITED HQRSCMTAPPLY00001381AM24	Deferred
127.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001382AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
128.	M/s SRIKEM LABORATORIES PRIVATE LIMITED HQRSCMTAPPLY00001383AM24	Deferred
129.	M/s AEROLLOY TECHNOLOGIES LIMITED HQRSCMTAPPLY00001384AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
130.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001386AM24	Deferred
131.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001387AM24	Deferred
132.	M/s GOEL IMPEX HQRSCMTAPPLY00001389AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
133.	M/s ALTEN INDIA PRIVATE LIMITED HQRSCMTAPPLY00001390AM24	Deferred
134.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00001392AM24	Deferred
135.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001393AM24	Deferred


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उपायुक्त महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

136.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00001395AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
137.	M/s AEROLLOY TECHNOLOGIES LIMITED HQRSCMTAPPLY00001399AM24	Deferred
138.	M/s HILDOSE PHARMASPECIALITIES LLP HQRSCMTAPPLY00001400AM24	Deferred
139.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001401AM24	Deferred
140.	M/s AETHER INDUSTRIES LIMITED HQRSCMTAPPLY00001402AM24	Deferred
141.	M/s CYTIVA INDIA PRIVATE LIMITED HQRSCMTAPPLY00001403AM24	Deferred
142.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001404AM24	Deferred
143.	M/s VALETH HIGHTECH COMPOSITES PRIVATE LIMITED HQRSCMTAPPLY00001405AM24	Deferred
144.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001406AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
145.	M/s OPTIC ELECTRONIC (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001407AM24	Deferred
146.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001408AM24	Deferred
147.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00001409AM24	Deferred
148.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001410AM24	Deferred
149.	M/s SPEEDFAM (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001411AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
150.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00001412AM24	Deferred
151.	M/s AKSHAR INTERNATIONAL HQRSCMTAPPLY00001413AM24	Deferred
152.	M/s ESSKAY COMPUSERVICES PRIVATE LIMITED HQRSCMTAPPLY00001414AM24	Deferred
153.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001415AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
154.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001416AM24	Deferred
155.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001417AM24	Deferred
156.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001418AM24	Deferred
157.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001419AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
158.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001420AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
159.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001421AM24	Deferred
160.	M/s REGENESIS INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00001423AM24	Deferred
161.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001425AM24	Deferred


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उपायुक्त निदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महाविभाग
 Directorate General of Foreign Trade
 बाणिज्य एवं उद्योग विभाग
 Ministry of Commerce & Industry

162.	M/s SUA EXPLOSIVES AND ACCESSORIES PRIVATE LIMITED HQRSCMTAPPLY00001426AM24	Deferred
163.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001427AM24	Deferred
164.	M/s SCHEMATIC ENGINEERING INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00001429AM24	Deferred
165.	M/s ABLAZE EXPORT PRIVATE LIMITED HQRSCMTAPPLY00001431AM24	Deferred
166.	M/s MODERN EQUIPMENT COMPANY HQRSCMTAPPLY00001433AM24	Deferred
167.	M/s HYCLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001435AM24	Deferred
168.	M/s BLUE STAMPINGS AND FORGINGS LIMITED HQRSCMTAPPLY00001436AM24	Deferred
169.	M/s VCARE ENGINEERING PRIVATE LIMITED HQRSCMTAPPLY00001437AM24	Deferred
170.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00001438AM24	Deferred
171.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00001439AM24	Deferred
172.	M/s SRI RANGANATHAR INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00001440AM24	Deferred
173.	M/s MEDILUX LABORATORIES PVT LTD HQRSCMTAPPLY00001441AM24	Deferred
174.	M/s HYCLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001442AM24	Deferred
175.	M/s BLUE STAMPINGS AND FORGINGS LIMITED HQRSCMTAPPLY00001443AM24	Deferred
176.	M/s IBM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001444AM24	Deferred
177.	M/s REFRAHOLD INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00001445AM24	Deferred
178.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED HQRSCMTAPPLY00001446AM24	Deferred
179.	M/s MISWA CORPORATION HQRSCMTAPPLY00001447AM24	Deferred
180.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001448AM24	Deferred
181.	M/s CONTROL COMPONENT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001451AM24	Deferred
182.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001453AM24	Deferred
183.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001454AM24	Deferred
184.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001455AM24	Deferred
185.	M/s SPEEDFAM (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001456AM24	Deferred
186.	M/s WYNDERZ HQRSCMTAPPLY00001457AM24	Deferred
187.	M/s ADSD CONSULTING PRIVATE LIMITED HQRSCMTAPPLY00001459AM24	Deferred
188.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001470AM24	Deferred


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 बजिज एन उद्योग मंत्रालय
 Ministry of Commerce & Industry

189.	M/s AMINES AND PLASTICIZERS LIMITED HQRSCMTAPPLY00001473AM24	Deferred
190.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001477AM24	Deferred
191.	M/s MEGGITT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001478AM24	Deferred
192.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001480AM24	Deferred
193.	M/s TATA ADVANCED SYSTEMS LIMITED HQRSCMTAPPLY00001496AM24	Deferred
194.	M/s INOTEK TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001497AM24	Deferred
195.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00001501AM24	Deferred
196.	M/s VISHNU CHEMICALS LIMITED HQRSCMTAPPLY00001503AM24	Deferred
197.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001505AM24	Deferred
198.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001506AM24	Deferred
199.	M/s ALCHEM IMPEX HQRSCMTAPPLY00001507AM24	Deferred
200.	M/s SANDHYA ORGANIC CHEMICALS PVT LTD HQRSCMTAPPLY00001508AM24	Deferred
201.	M/s QUALCOMM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001509AM24	Deferred
202.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001511AM24	Deferred
203.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001512AM24	Deferred
204.	M/s INDUSTRIAL MANUFACTURES HQRSCMTAPPLY00001513AM24	Deferred
205.	M/s SANDHYA ORGANIC CHEMICALS PVT LTD HQRSCMTAPPLY00001514AM24	Deferred
206.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001516AM24	Deferred
207.	M/s AVIS HARDMETAL HQRSCMTAPPLY00001518AM24	Deferred
208.	M/s ARUNA ALLOY STEELS PRIVATE LIMITED HQRSCMTAPPLY00001519AM24	Deferred
209.	M/s SUA EXPLOSIVES AND ACCESSORIES PRIVATE LIMITED HQRSCMTAPPLY00001524AM24	Deferred


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उपायुक्त निदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार निदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

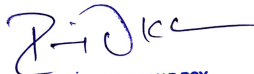
5. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

S.N	File/Name	Remarks
1.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00001118AM23	Approved subject to receipt of clear and un-conditional NOC of one agency

2.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00000094AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
3.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00000433AM24	DROPPED.
4.	M/s DRONA AVIATION PRIVATE LIMITED HQRSCMTAPPLY00000633AM24 (Apply for GAED(General Authorization for Exports of Drones) PN 19)	Approved subject to receipt of clear and un-conditional NOC of one agency
5.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000774AM24 (Stock and Sale Policy – PN 46)	Approved subject to receipt of clear and un-conditional NOC of one agency.
6.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000750AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
7.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001001AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
8.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000951AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
9.	M/s ACUTRONIC INDIA PRIVATE LIMITED HQRSCMTAPPLY00000991AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
10.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001049AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
11.	M/s MADRAS FLUORINE PRIVATE LIMITED HQRSCMTAPPLY00001056AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
12.	M/s EXSYN CORP HQRSCMTAPPLY00001111AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
13.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001128AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
14.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00001165AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
15.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED HQRSCMTAPPLY00001169AM24	Approved subject to receipt of clear and un-conditional NOC of one agency

Cases Which are Approved

Sl. No	Firm's name and File No.	Remark
1.	M/s AMINES AND PLASTICIZERS LIMITED HQRSCMTAPPLY00001000AM24	Approved
2.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLYHQRSCMTAPPLY00001009AM24	Approved
3.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00001022AM24	Approved
4.	M/s UPL LIMITED HQRSCMTAPPLY00001113AM24	Approved
5.	M/s SULZER PUMPS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001058AM24	Approved


 रंजीत कुमार रॉय /RANJEET KUMAR ROY
 उपायुक्त महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

6.	M/s HYCLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001078AM24	Approved
7.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001131AM24	Approved
8.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001187AM24	Approved
9.	M/s LYOPHILIZATION SYSTEMS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001197AM24	Approved
10.	M/s HYCLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001206AM24	Approved
11.	M/s SECO TOOLS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001217AM24	Approved
12.	M/s MEDILUX LABORATORIES PVT LTD HQRSCMTAPPLY00001240AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
13.	M/s CYIENT DLM LIMITED HQRSCMTAPPLY00001267AM24	Approved
14.	M/s HYCLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001272AM24	Approved
15.	M/s SUA EXPLOSIVES AND ACCESSORIES PRIVATE LIMITED HQRSCMTAPPLY00001280AM24	Approved
16.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001303AM24	Approved
17.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001304AM24	Approved
18.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001305AM24	Approved
19.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001306AM24	Approved
20.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00001333AM24	Approved
21.	M/s AEROLLOY TECHNOLOGIES LIMITED HQRSCMTAPPLY00001346AM24	Approved
22.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001367AM24	Approved
23.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001370AM24	Approved
24.	M/s MEDILUX LABORATORIES PVT LTD HQRSCMTAPPLY00001375AM24	Approved
25.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001278AM24	Approved
26.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001334AM24	Approved
27.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001373AM24	Approved

Part (iii) - Cases which are DROPPED/REJECTED


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

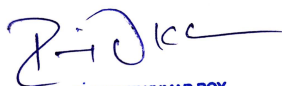
Sl. No	Firm's name and File No.	Remark
1.	M/s IMAGINARIUM RAPID PRIVATE LIMITED HQRSCMTAPPLY00001050AM24	DROPPED
2.	M/s SURYAMANI GLASSED STEEL EQUIPMENT PRIVATE LIMITED HQRSCMTAPPLY00001059AM24	DROPPED
3.	M/s SIPAL TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001163AM24	DROPPED
4.	M/s SATYEN EXPORTS HQRSCMTAPPLY00001297AM24	DROPPED
5.	M/s ADSD CONSULTING PRIVATE LIMITED HQRSCMTAPPLY00001359AM24	DROPPED
6.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001474AM24	DROPPED
7.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001475AM24	DROPPED
8.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001476AM24	DROPPED
9.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00001517AM24	DROPPED
10.	M/s INDORAMA VENTURES OXIDES ANKLESHWAR PRIVATE LIMITED HQRSCMTAPPLY00001521AM24	DROPPED
11.	M/s BRISE CHEMICALS PRIVATE LIMITED HQRSCMTAPPLY00001107AM24	DROPPED
12.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001238AM24	DROPPED
13.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001522AM24	DROPPED

Cases for Ex-Post- Facto approval

Sl. No	Firm's name and File No.	Remark
1.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000883AM24	Approved Post Facto
2.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000583AM24	Approved Post Facto
3.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000584AM24	Approved Post Facto
4.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000796AM24	Approved Post Facto
5.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000797AM24	Approved Post Facto


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उपायुक्त महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

6.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000798AM24	Approved Post Facto
7.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000826AM24	Approved Post Facto
8.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000844AM24	Approved Post Facto
9.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000945AM24	Approved Post Facto
10.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001011AM24	Approved Post Facto
11.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00001079AM24	Approved Post Facto
12.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00001080AM24	Approved Post Facto
13.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00001134AM24	Approved Post Facto
14.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001157AM24	Approved Post Facto
15.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001159AM24	Approved Post Facto
16.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001164AM24	Approved Post Facto
17.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001253AM24	Approved Post Facto
18.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001315AM24	Approved Post Facto
19.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001338AM24	Approved Post Facto
20.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00001354AM24	Approved Post Facto
21.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00001372AM24	Approved Post Facto
22.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001422AM24	Approved Post Facto
23.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001428AM24	Approved Post Facto
24.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001235AM24	Approved Post Facto
25.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000994AM24	Approved Post Facto
26.	M/s IDEAL DETONATORS PRIVATE LIMITED HQRSCMTAPPLY00001057AM24	Approved Post Facto
27.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001221AM24	Approved Post Facto


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उपायुक्त महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

28.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001222AM24	Approved Post Facto
29.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001336AM24	Approved Post Facto
30.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001432AM24	Approved Post Facto
31.	M/s FLOWERVE MICROFINISH VALVES PRIVATE LIMITED HQRSCMTAPPLY00001184AM24	Approved Post Facto
32.	M/s FLOWERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001195AM24	Approved Post Facto
33.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED HQRSCMTAPPLY00001234AM24	Approved Post Facto
34.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00001223AM24	Approved Post Facto
35.	M/s KLENZAIDS CONTAMINATION CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001152AM24	Approved Post Facto
36.	M/s UPL LIMITED HQRSCMTAPPLY00001162AM24	Approved Post Facto
37.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001170AM24	Approved Post Facto
38.	M/s ARUNA ALLOY STEELS PRIVATE LIMITED HQRSCMTAPPLY00001225AM24	Approved Post Facto
39.	M/s GE OIL & GAS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001231AM24	Approved Post Facto
40.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00001434AM24	Approved Post Facto
41.	M/s SUA EXPLOSIVES ANDACCESSORIES PRIVATE LIMITED HQRSCMTAPPLY00001461AM24	Approved Post Facto
42.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATELIMITED HQRSCMTAPPLY00001471AM24	Approved Post Facto
43.	M/s BOTLAB DYNAMICS PRIVATE LIMITED HQRSCMTAPPLY00001498AM24	Approved Post Facto

Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman. IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).


 रंजीत कुमार रॉय /RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

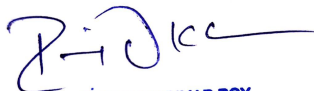
(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.


रंजीत कुमार रॉय /RANJEET KUMAR ROY
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry